



No. 06 /Estt./HCS

Dated: 05/06/2025

N-O-T-I-F-I-C-A-T-I-O-N

Hon'ble the Chief Justice has been pleased to constitute a Selection Committee consisting of the following officers of the High Court Registry for conducting interview of candidates for selection against one(01) vacant post of **Supervisor(Protocol & Management)(Group'C')(Level-7)**, in the Establishment of the High Court of Sikkim:-

1. Mr. Benoy Sharma, Central Project Coordinator;
2. Mr. Prosenjit Manna, Additional Registrar-cum-Principal Private Secretary to the Hon'ble, the Chief Justice;
3. Mr. Rudra Prasad Rimal, Joint Registrar(IT)/Chief Protocol Officer.

By Order,

sd/-
Registrar General

Memo No. 2896-2907/Estt/HCS
Date: 05/06/2025
Copy to:-

1. Mr. Benoy Sharma, Central Project Coordinator;
2. Mr. Prosenjit Manna, Additional Registrar-cum-Principal Private Secretary to the Hon'ble, the Chief Justice;
3. Mr. Rudra Prasad Rimal, Joint Registrar (IT)/Chief Protocol Officer;
4. Additional Registrar-cum-P.S. to Hon'ble Judge, High Court of Sikkim;
5. Deputy Registrar-cum-P.S. to Hon'ble Judge, High Court of Sikkim.
6. Registrar, High Court of Sikkim;
7. Registrar (Judicial Service), High Court of Sikkim;
8. Central Project Coordinator, High Court of Sikkim;
9. All Section In-charge, High Court of Sikkim.
10. The Accounts Section, High Court of Sikkim,
11. File and
12. Guard File.


Joint Registrar